

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

CA-(CAA)86(ND)/2017

IN THE MATTER OF:

M/s. Revex Polymers Pvt. Limited

.. PETITIONER

Vs.

M/s. Revex Plasticisers (P) Limited

... RESPONDENT

**SECTION :**

Under Section 230-232

Order delivered on 31.7.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

**For the Petitioner/applicant** : Ms. Santosh Giri, Advocate  
Mr. Iswar Mohapatra, Advocate

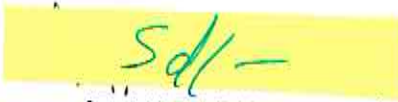
**For the Respondents** : -

ORDER

Heard learned Counsel for the petitioner.

ORDER RESERVED.

Surjit  
31.7.2017

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)